NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 65/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2017

Name of the Company:

Kusum B Kumar & Ors.

V/s.

Sterling Greenwoods Ltd & Ors.

Section of the Companies Act: <u>Section 241-242 of the Companies Act, 2013</u>

5.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Ank of Shah Adv Respondents Descha

Le Adv

Nataria Sulgaria

fle Chakkar 4 Pahwa, Advs

ORDER

Learned Advocate Mr. Ankit Shah present for Original Petitioners. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria present for Original Respondents no. 1 to 8. None present for other Respondents.

Additional affidavit of Respondents no. 1 to 8 filed.

Rejoinder of the petitioner on the additional affidavit filed.

At request of Learned Counsel for petitioner.

The interim order dated 09.05.2017 shall continue till next date of hearing from this date onwards.

List the matter on 10.10.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 15th day of September, 2017.